

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/s WORLDS WINDOW TRADING PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	WORLDS WINDOW TRADING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31 st March 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909DL2008PTC176155
5.	Address of the registered office and principal office (if any) of corporate debtor	F-35/4, Ground Floor, Okhla Industrial Area, Phase-II New Delhi, South Delhi-110020
6.	Insolvency commencement date in respect of corporate debtor	07 th January 2022 (vide order IB-78/ND/2021 dated 07th January 2022 passed by Hon'ble National Company Law Tribunal, New Delhi Bench) order received on 10 th January 2022
7.	Estimated date of closure of insolvency resolution process	180 days from the Insolvency Commencement date which is 09 th July 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Alok Kumar Murarka Regn No- IBBI/IPA-001/IPP- 01934/2019-2020/13006
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Marigold-1 CHSL, B-701, Beverly Park, Mira Road-East, Mumbai, Maharashtra-401107 Email:-murarkalok@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Alok Kumar Murarka A301, Padmalaya CHSL, Shimpoli Village, Borivali-West, Mumbai-400092 E-mail: cirp.wwtpl@gmail.com
11.	Last date for submission of claims	24th January 2022(14 days from the date of receipt of order i.e.10 th January 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Add: As mentioned in point no-10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **WORLDS WINDOW TRADING PRIVATE LIMITED** on **07th January 2022**.

The creditors of **WORLDS WINDOW TRADING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **24th January 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11/01/2022
Place: Mumbai

ALOK KUMAR MURARKA
Interim Resolution Professional
IBBI/IPA-001/IPP- 01934/2019-2020/13006